

POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF LARK TRADING AND FINANCE LIMITED

CIN : L34102UP1987PLC009222

(Registered Office: Flat 101, Surya Bagh, Surya Complex, Phase II, Mahamoorgunj, Varanasi - 221010)
Tel No.: (0542) 2220331; Email: larktradingfinance@gmail.com

Open Offer for acquisition of 13,67,600 (Thirteen Lakhs Sixty Seven Thousand Six Hundred) fully paid-up equity shares of Rs. 10/- each of Lark Trading and Finance Limited ("LTFL") by Mr. Ankit Tayal, Mrs. Shivani Khera, Mr. Hari Om Tayal and Mrs. Gunvanti Jain (hereinafter collectively referred to as "the Acquirers"). This Post Offer Advertisement is being issued by VC Corporate Advisors Private Limited, the Manager to the Offer, on behalf of the Acquirers, in connection with the Open Offer made by the Acquirers in compliance with regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations, 2011"). The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers has appeared in The Financial Express (English daily all editions), Jansatta (Hindi daily all editions), Kalantar (Bengali Daily Kolkata Edition) and Mumbai Lakshwadeep (Marathi Daily Mumbai edition) on 03.04.2017.

1.	Name of the Target Company	: Lark Trading and Finance Limited
2.	Name of the Acquirers and PACs	: Acquirers: Mr. Ankit Tayal, Mrs. Shivani Khera, Mr. Hari Om Tayal and Mrs. Gunvanti Jain. There are no PACs with the Acquirers.
3.	Name of Manager to the Offer	: VC Corporate Advisors Private Limited
4.	Name of Registrar to the Offer	: Satellite Corporate Services Private Limited
5.	Offer details:	:
	a) Date of Opening of the Offer	: Thursday, December 28, 2017
	b) Date of Closing of the Offer	: Wednesday, January 10, 2018
6.	Date of Payment of Consideration	: Since there was no tender of any equity shares in the Open Offer, the payment of consideration doesn't arise.
7.	Details of the Acquisition	:

Sr. No.	Particulars	Proposed in the Offer Document		Actual	
7.1.	Offer Price	Rs. 12.86/- per equity share		Rs. 12.86/- per equity share	
7.2.	Aggregate number of shares tendered	13,67,600		Nil	
7.3.	Aggregate number of shares accepted	13,67,600		Nil	
7.4.	Size of the Offer (Number of shares multiplied by Offer price per share)	Rs. 1,75,87,336/-		Nil	
7.5.	Shareholding of the Acquirers and PACs before Share Purchase Agreement (SPA) and Public Announcement (No. & %)	Nil (0.00%)		Nil (0.00%)	
7.6.	Shares Acquired by way of SPA & Preferential Allotment				
	• Number	32,75,500		32,75,500	
	• % of Fully Diluted Equity Share Capital	(62.27%) [^]		(62.27%) [^]	
7.7.	Shares Acquired by way of Open Offer				
	• Number	13,67,600		Nil	
	• % of Fully Diluted Equity Share Capital	(26.00%) [^]		(0.00%)	
7.8.	Shares acquired after Detailed Public Statement				
	• Number of shares acquired	Not Applicable		Not Applicable	
	• Price of the shares acquired				
	• % of the shares acquired				
7.9.	Post Offer shareholding of Acquirers and the PACs				
	• Number	46,43,100		32,75,500	
	• % of Fully Diluted Equity Share Capital	(88.27%) [^]		(62.27%) [^]	
7.10.	Pre and Post Offer shareholding of Public Shareholders	Pre Offer	Post Offer	Pre Offer	Post Offer
	• Number	3,74,500	6,16,900	3,74,500	19,84,500
	• % of Fully Diluted Equity Share Capital	(74.90%) [^]	(11.73%) [^]	(74.90%) [^]	(37.73%) [^]

[^]The percentage has been computed on the emerging voting capital of 52,60,000 equity shares i.e., including preferential allotment of 47,60,000 equity shares.

^{*}The percentage has been computed on pre-preferential voting capital of 5,00,000 equity shares.

- The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the fulfilment of his obligations as laid down in the SEBI (SAST) Regulations, 2011.
- A copy of this Post Offer Advertisement will be available on the website of SEBI at www.sebi.gov.in.
- Capitalized terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated 13.12.2017.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS:

	<p>Manager to the Offer: VC CORPORATE ADVISORS PRIVATE LIMITED SEBI REGN NO : INM000011096 (Contact Person : Mr. Anup Kumar Sharma) 31, Ganesh Chandra Avenue, 2nd Floor, Suite No. 2C, Kolkata - 700 013 Tel No.: (033) 2225 3940, Fax No.: (033) 2225 3941, Email : mail@vccorporate.com</p>
---	---